

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 2096 of 2020

----

Suraj Laha.

.....Petitioner

Versus

The State of Jharkhand.

.....Opposite Party

-----

Coram: THE HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

-----

For the Petitioner

: Mr. A.K. Sahani, Advocate

For the State

: A.P.P.

-----

03/14-9-2020

It appears from the office note that case diary has not been received.

As such, send a fresh reminder to the court concerned for sending the case diary at the earliest preferably within a period of one week from today.

List this case under the heading For Admission after receipt of the case diary.

(Rongon Mukhopadhyay, J)

Rakesh/-